

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 08.09.2021(WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp.App (AT)(CH) (Ins) No. 209/2021	Ganapathi Reddy & Anr V Bhruagesh Ramchandra Amin & 2 ors	Ulaganathan & Kannan	
2.	Comp.App (AT)(CH) (Ins) No. 210/2021	Sree Balajee Transport & 17 Ors V Bhruagesh Ramchandra Amin & 2 ors	Ulaganathan & Kannan	
3.	Comp.App (AT)(CH) (Ins) No. 213/2021	Jain Heights and structures Pvt Ltd & Anr V Bheemasamudra Land Developers and Builders	Adeesh Anto, Sakthivel Ajeesh Kumar	
4.	Comp.App (AT)(CH) (Ins) No. 215/2021	Amlika Mercantile Pvt Ltd. V Key Trade AG & 2 Ors.	Anirudh Krishnan Adarsh Subramaniam	Bharadwaj -R1 Mummaneni Vazra Laxmi-R3
5.	Comp.App (AT)(CH) (Ins) No. 204/2021	MPT Sweden AB & Anr V Tecknoweld Alloys (Overseas) Pvt Ltd	Anand Sashidharan Pavithra Kabi	
6.	Comp.App (AT)(CH) (Ins) No. 216/2021	MPT Sweden AB & Anr V Tecknoweld Alloys (India) Pvt Ltd	Anand Sashidharan Pavithra Kabi	

For Admission (after notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7.	Comp. App (AT) (CH) (Ins) No. 16/2021	Kennigton Industries Private Limited Vs M/s. Siva Ram Yarns Private Limited	Suemsh Dhawan Vatsala Kak Ankita Bajpai Geethika Sharma Raghav Dembla Pavithra Bawa	A. Chandra Shaker
8.	Comp App (AT)(CH) No. 175/2021	Cellpap BV V Oren Hydrocarbons Private Limited	FS Dhiman	
9.	Comp. App. (AT)(CH) (Ins) No. 196/2021	Srinivasa Rao Idupulapati V ISR Infra Private Limited & Anr	Ramalingam & Associates	Prasad Rao-R2

For Directions (Completion of Pleadings/filing of convenience compilations)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
10.	TA No. 91/2021 & (Comp App (AT)(Ins) No. 314/2020 & 436/2021)	Maple Tree Leather Goods Pvt Ltd V Savan Godiawala & 7 ors	Pankaj Jain	Vaijayanth Paliwal-R1 Nitish Kumar Parul- R2 Sanjay Kapoor Megha Karnwal-R4 Sanjay Lodha-R8

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For Assistance,

1.Asst.Registrar - PH No. : 044-2888 0500

CELL : 9444687246

2.Court Officer - PH No. : 044-2888 0450

CELL : 9445892169

By the order of Hon'ble Member (J)

(Chennai Bench)